

shortly.

(c) No, Sir.

(d) Does not arise.

[*Translation*]

Night Landing Facility at Ranchi Airport

3269. SHRI SHIV PRASAD SAHU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the work relating to provision of night landing facility at Ranchi airport has been completed;

(b) if not, the reasons for the delay and action proposed to be taken against the authorities responsible for the delay; and

(c) the likely date by which the work will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). Do not arise.

Departmental Promotion in C.S.I.R.

3270. SHRIMATI SHANTI DEVI: Will the PRIME MINISTER be pleased to state:

(a) whether any evaluation policy has been adopted to promote departmental technical employees in the Council of Scientific and Industrial Research;

(b) if so, when this policy was introduced and the number of categories/groups of technical employees covered under this policy;

(c) the number of categories/groups yet to be covered under this promotion policy and the time by which these will be covered;

(d) the provision made to provide reservation to departmental technical SC/ST employees for promotion in Indian National

Scientific Documentation Centre on the basis of evaluation policy and the number of technical SC/ST employees remained to be promoted and when they will be promoted; and

(e) whether any Scheduled Caste representative is appointed in the Interview Committee?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). Yes, Sir. The existing assessment scheme covering all scientific and technical employees has been rationalised and simplified with threshold criteria and uniformity in quantification of marks. The revised scheme has been implemented with effect from 1.4.1988.

(c) Does not arise.

(d) As the scheme is not vacancy based, maintenance of roster for reservation for SC/ST is not possible except at induction level. However, as per instructions SC/ST candidates are required to be judged by relaxed standard in Laboratories/Institutes (including INSDOC). The new Scheme also envisages that threshold criteria will be less by 5% in the case of SC/ST Employees.

(e) Instructions provide for nomination of a member belonging to SC/ST on the Assessment Committees.

[*English*]

Development of Grenade Launchers by China

3271. SHRIMATI D.K. BHANDARI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that China has developed two new grenade